

[श्री दीनेन षड्गुप्त]

इसलिए मैं मंत्री महोदय का ध्यान इस ओर  
बिनाता हूँ कि बीज ही कानपुर जूट उद्योग का भी  
प्रसिद्ध हो किया जाये और 1500 मजदूरों को  
बचामरी से बचाया जाये।

OUT-BREAK OF JAUNDICE IN CERTAIN  
AREAS OF MAHARASHTRA

SHRI R. K. MHALGI (Thana): Sir, under Rule 377 I would like to mention the following matter of urgent public importance. Jaundice posed a grave concern in the thickly populated areas of Kalyan complex in Maharashtra comprising Dombivall, Kalyan, Ulhasnagar & Ambarnath with no sign of abatement. Thousands of central government employees are residing in the area. The dreaded disease has since its outbreak taken a toll of over 100 lives with thousand suffering.

Although State Government have made some efforts to arrest the disease, the menace is about to go out of control. The exact figure of patients suffering from the epidemic is not available with the government-run Central hospital since most jaundice cases are treated by private practitioners. I could gather the information from private sources, and the said area comes under my constituency.

The main factors responsible for the disease were pollution of water of Ulhas river by industrial effluents, open severages and leaking pipes. Jaundice is also found to be transmitted by mosquitoes.

The Ministry of Health of Union government must immediately look into the serious situation and try to check the spread of disease by adopting some of the following remedies:—

(a) Provisions of water pollution (Control & Prevention) Act should stringently be applied.

(b) Malaria control scheme should immediately be speeded up to control mosquitoes in the area.

(c) To provide in large quantity chlorine tablets for purifying drinking water.

(d) To give Central grants for the underground drainage projects of Kalyan, Ulhasnagar, Dombivall and Ambarnath municipalities in order to avoid the recurrence of Jaundice.

12.54 hrs.

MOTION OF THANKS ON THE  
PRESIDENT'S ADDRESS—(Contd.)

MR. SPEAKER: Now we come to the Motion of Thanks on the President's Address. I request Mr. Govindan Nair to continue his speech.

SHRI M. N. GOVINDAN NAIR (Trivandrum): Mr. Speaker, Sir, I am in complete agreement with Shri Neelam Sanjiva Reddy about the assessment of the social and political situation existing in this country. I am totally opposed to the assessment that has been made by the President in his Presidential Address. Sir, as reported in the Press on the 14th, the President, in his personal capacity, gave a warning to the younger generation about the dangers of linguism, casteism and communalism. Also, he made reference to certain other aspects of our life. That is why I said that even though the claim of the ruling party that they have rectified the danger done to the Constitution is justified, actually, what is happening in this country is this. The very basic foundation of our Constitution is not only undermined, but it is getting shattered. Not only the ruling party, but the political parties in this country are not aware of this great danger that is facing our country. This may lead even to the disruption of this country. I think we will have to pay very heavily for our indifference in this respect.

However, I am afraid that the problem of language controversy may lead us to more difficulties. I request you, Mr. Speaker, to do something in the matter. Let me explain it. You have taken certain steps for the effective functioning of parliamentary activities by having seminars, studies and all